BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 57 of 2017 (SZ)

Appellant(s)	**Vs.**	**Respondent(s)**
K. Kirubananthan, Proprietor, Nammakkal District.		The Tamil Nadu Pollution Control Board, Rep. by its Secretary, Guindy, Chennai and 2 others.
Legal Practitioners for Appellant(s) M/s. V. Suthakar, K.S. Viswanathan, N. Anantha Kavitha, T. Hemalatha and M. Gopi.		**Legal practitioners for respondent(s)** Mrs. Rita Chandrasekar for R1 & R2

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Note of the Registry	Orders of the Registrar
Order No.	Date: 09.02.2018 Appellant representing counsel present. R3 counsel present. On request for filing rejoinder call on 19.02.2018 NFA. (Tmt. Meena Satheesh) Registrar